

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3489  
ANSWERED ON:26.04.2012  
ALLOCATION UNDER NRLM TO STATES  
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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the criterion for allocation to States under National Rural Livelihoods Mission (NRLM) - Aajeevika for support to livelihood programmes;
- (b) whether the Ministry has any planning for making it more rational by linking it to percentage for numbers of poor and population of the States;
- (c) if so, the details thereof;
- (d) whether in the absence of specific rational principles grant is being allocated randomly at present; and
- (e) if so, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (c): NRLM is a Centrally Sponsored Scheme, implemented in all states & UTs except in Delhi and Chandigarh. The financing of the Mission shall be shared between the Centre and the States/UTs on the following basis:

S.No.	States/UTs	Central	State
	Share (%)	Share (%)	

1.	North Eastern States ( Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Tripura and Sikkim)	90	10
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2.	All Other States	75	25
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3.	Union Territories	100	0
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The Central allocation earmarked for the States is distributed in relation to the incidence of poverty in the states.

The NRLM follows a demand driven strategy, the States have the flexibility to develop their livelihoods-based perspective plans and annual action plans for poverty reduction. The overall plans would be within the allocation for the state based on inter-se poverty ratios.

(d)&(e): No Sir.